

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 20.07.2020 (MONDAY)

COURT – II (VIRTUAL MODE)

10:45 AM

In the Court Hon'ble Mr. Justice Venugopal M., Member (Judicial), Hon'ble Mr. Kanthi Narahari, Member (Technical) and Hon'ble Mr. Alok Srivastava, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A. No. 1580 of 2020 in Comp. App. (AT) No. 345 of 2019	Chalasan Venkateswara Rao & Ors. Vs. United Telecoms Ltd. & Ors.	Surana	Pawan Upadhayay-R1 Lekha Vishwanath-R2 to R5

For Admission (Fresh Cases)

2.	Comp. App. (AT) No. 89 - 90 of 2020	Super Royal Holidays India Pvt. Ltd. & Ors. Vs. Union of India & Anr.	Sanjay Nuli	
3.	Comp. App. (AT) No. 91 of 2020	K.N. Shamsudheen Vs. Kasmisons Builders Pvt. Ltd. & Ors.	M. Giresh Kumar	M. Giresh Kumar
4.	Comp. App. (AT) No. 96 of 2020	Aqua Terra Adventures India Pvt. Ltd & Anr. Vs. Aparna Choudhrie Kala & Ors.	Vijay Kaundal	
5.	Comp. App. (AT) No. 97 of 2020	Economy Hotels India Services Pvt. Ltd. Vs. Registrar of Companies & Anr.	Sujoy Dutta	
6.	Comp. App. (AT) No. 98 of 2020	Biju George & Ors. Vs. Jeevan Telecasting Corporation Ltd & Ors.	Shivam Narang	
7.	Comp. App. (AT) No. 99 of 2020	Urmila Ray & Anr. Vs. Seth Chemical Works Pvt. Ltd. & Ors.	Ashish Choudhary	

For Admission (After Notice)

8.	Comp. App. (AT) (Ins) No. 1448 of 2019	Bank of India & Anr. Vs. Coastal Oil Gas Infrastructure Pvt. Ltd.	V. Seshagiri	Rakhi Ray
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9.	Comp. App. (AT) (Ins) No. 1482 of 2019	Concast Steel & Power Ltd. (In Liquidation) Vs. MSTC Ltd. With	R. Sudhinder	Pallavi Pratap
10.	Comp. App (AT) (Ins) No. 02 of 2020	Volkswagen Finance Pvt. Ltd. Vs. Shree Bala Printopack Pvt. Ltd. & Ors.	Sanjeev Sagar	Mohtashim Kibriya

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By the order of Hon'ble Acting Chairperson

-sd/-

Registrar